

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

132. C.P.(IB)-798(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.06.2024**

NAME OF THE PARTIES: M/S. Ankur Sarva Vayvsayik Nagri
 Sahkari Patsansta Ltd.
 V/s.
 Mrs. Rohini Pandhe

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on
02.09.2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)